

**MANUFACTURE OF HELICOPTERS IN INDIA
WITH THE RUSSIAN COLLABORATION**

{ SHRI B. D. KHOBARA-
*405. { GADE:†
{ SHRI SITARAM JAIPURIA:

Will the Minister of DEFENCE be pleased to state:

(a) whether the Government of the Union of Soviet Socialist Republics have agreed to collaborate with the Government of India to set up a factory for the manufacture of M.I. 4 Helicopters; and

(b) if so, what are the terms thereof?

THE MINISTER OF DEFENCE PRODUCTION IN THE MINISTRY OF DEFENCE (SHRI K. RAGHURAMAIAH):

(a) and (b) The Government of the U.S.S.R. had agreed to grant a licence for the manufacture of the M.I. —4 helicopters should Government of India consider it necessary to undertake manufacture in India. The number of M.I.-4 helicopters required by the Indian Air Force does not justify the establishment of manufacture in India. A proposal for manufacture in India is, therefore, not pursued.

SHRI B. D. KHOBARAGADE: May I know, Sir, what are the requirements of the Government so far as the M.I.-4 helicopters are concerned and what efforts are being made by the Government to procure helicopters which are found essential and necessary by the Government?

SHRI K. RAGHURAMAIAH: While it may not be desirable to give the actual numbers, I may say that whatever M.I.-4 helicopters we require, we have already obtained or are being obtained from the Soviet Union.

†The question was actually asked on the floor of the House by Shri B. D. Khobaragade

SHRI M. H. SAMUEL: Even if the present needs of the Defence Ministry do not justify accepting the licence offered by the U.S.S.R. for the manufacture of these helicopters, do the Government envisage that at no future time also we will require helicopters for other purposes, both civil and defence?

SHRI K. RAGHURAMAIAH: We have already a scheme to manufacture a different type of helicopters and even in the case of the Soviet Union we have made some enquiries for another category of helicopters.

SHRI B. D. KHOBARAGADE: The hon. Minister has just now said that they have got some different scheme for the manufacture of helicopters. May I know from the hon. Minister whether the Government is intending to manufacture these helicopters independently or in collaboration with some foreign power and, if so, which is the foreign power?

SHRI K. RAGHURAMAIAH: The proposal is to manufacture Alouette helicopters in collaboration with the French.

**GULBARGA RADIO STATION IN MYSORE
STATE**

*406. SHRI SHERKHAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state by what time the Radio Station at Gulbarga in the State of Mysore would be completed and start working?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SHAM NATH): In view of other commitments in the present emergency, work on this project has been postponed for the time being.

SHRI N. SRI RAMA REDDY: May I know if any equipment has been imported specially intended for the proposed Gulbarga Station?

SHRI SHAM NATH: Yes, Sir. Transmitter and other things were imported for Gulbarga, but because of this emergency that has been diverted to some other place.

SHRI N. SRI RAMA REDDY: When is the Station likely to start functioning?

SHRI SHAM NATH: It entirely depends on the emergency and on the conditions prevailing in regard to the availability of foreign exchange etc.

VIOLATION OF INDIAN AIR SPACE BY CHINESE JET AIRCRAFT.

***407. SHRI FARIDUL HAQ ANSARI:** Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that a Chinese Jet Aircraft violated the Indian air space on or about 10th December, 1962; and

(b) if so, in which part of the Indian territory, the said aircraft flew?

THE MINISTER OF DEFENCE (SHRI Y. B. CHAVAN): (a) Yes, Sir.

(b) Chabua (Assam State).

SHRI FARIDUL HAQ ANSARI: May I know whether any protest has been made to the Chinese Government for the violation?

SHRI Y. B. CHAVAN: Yes, Sir.

SHRI SONUSING DHANSING PATIL: May I know at what height it flew?

SHRI Y. B. CHAVAN: It is difficult to say about it.

SHRI CHANDRA SHEKHAR: Do the Government remember that under similar circumstances the Soviet Union rejected the invitation to President Eisenhower when the U-2 aeroplane violated the air space of the Soviet Union? So, will the Government take into consideration this inci-

dent while determining their attitude towards China?

SHRI Y. B. CHAVAN: All such things are always taken into consideration while framing the policy about it.

***408.** [Transferred to the 24th January, 1963 as Unstarred Question No. 473.]

ACQUISITION OF LAND FOR CONSTRUCTING COAL MINES WELFARE ORGANISATION HOSPITAL

***409. SHRI P. K. KUMARAN:** Will the Minister of LABOUR AND EMPLOYMENT be pleased to state whether Government have acquired land for the construction of a 32 bed hospital by the Coal Mines Welfare Organisation at Ramagundam in Andhra Pradesh?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI RATANLAL KISHORILAL MALVIYA): The Government of Andhra Pradesh have permitted the Singareni Collieries Co., Ltd., to sub-lease a plot of land measuring 17 acres to the Coal Mines Labour Welfare Organisation for construction of the Regional Hospital.

DEATH OF DR. KANTIBHAI PATEL

***410. SHRI R. S. KHANDEKAR:** Will the PRIME MINISTER be pleased to state the circumstances in which a young Indian doctor Dr. Kantibhai Patel residing at Hamstead (London) was found dead in his bed room?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): Dr. Kantibhai Patel was found dead in his room at about 12.30 P.M. on the 2nd December, 1962. A post mortem examination of the body of the deceased showed that death was due to carbon monoxide poisoning. As usual, an inquest was held by the Coroner and the latter gave the verdict that the death was caused by the inhalation of domestic gas at home. On